

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

Date: 22.7.2015

OA No. 291/00248/2014

None present for the applicant.  
Mr. M.K.Meena, Counsel for respondents.

No representative is present for the applicant.

Ld. Counsel for the respondents submits that in similar matter in OA No.291/00058/2014, the OA has been dismissed on 31.3.2015 and for the said reasons, this OA has also become infructuous.

In view of the position submitted by the counsel for respondents, the OA is dismissed having become infructuous.

(R.Ramanujam)  
Member (A)

(Justice Harun-Ur-Rashid)  
Member (J)

| *Adm/*